

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 108(ND)/2014
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016

NAME OF THE COMPANY: M/s. Eden Park Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sh. Virender Ganda,	Sr. Adv.	Petitioner	
2.	Vipul Ganda,	Adv.		
3.	Tarun Mehta,	Adv.		
4.	Shelly Khanna,	Adv.		

Order

The allegations levelled by the petitioner are contained and spread in multiple volumes and Mr Virender Ganda, Ld. Sr Counsel for the Petitioner has stated that he shall prepare a synopsis to facilitate the hearing and passing of the orders, on or before 25th of August 2016. Let the needful be done by 25th August 2016 with a copy in advance to the Counsel- opposite.

P.T.O.



2. List the matter for further consideration on 29th August 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

Dated 9.8.2016
(A.K. Arora)